

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 210 OF 2016 &  
IA NO. 450 OF 2016**

**Dated : 11<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & ...Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw for R-2 & R-3  
  
Mr. Pallav Mongia  
Mr. Mridul Chakravarty for R-4

**ORDER**

List the matter for hearing on **20.11.2018**. Tag to Appeal No. 279 of 2016.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Ts/js*